

## **BUSINESS ADVISORY COMMITTEE**

(Seventeenth Lok Sabha)

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### **FORTY-THIRD REPORT**

(Presented on 3.8.2023)

The Business Advisory Committee held a sitting on Tuesday, the 1<sup>st</sup> August, 2023.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023.<br><i>(Consideration and passing)</i>  | 2 Hours  |
| (2) The Indian Institutes of Management (Amendment) Bill, 2023, after its introduction.<br><i>(Consideration and passing)</i>                                 | 2 Hours  |
| (3) The Press and Registration of Periodicals Bill, 2023, after it is introduced, considered and passed by Rajya Sabha.<br><i>(Consideration and passing)</i> | 2 Hours  |
| (4) The Inter-services Organisations (Command, Control and Discipline) Bill, 2023.<br><i>(Consideration and passing)</i>                                      | 2 Hours  |
| (5) Motion of No-Confidence in the Council of Ministers.  | <b>12 Hours</b><br>(To be taken up on Tuesday, the 8 <sup>th</sup> , Wednesday, the 9 <sup>th</sup> and Thursday, the 10 <sup>th</sup> August, 2023) |

**NEW DELHI;**  
**1<sup>st</sup> August, 2023**  
**Sravana 10, 1945 (Saka)**

**Om Birla**  
**Chairperson,**  
**Business Advisory Committee.**